

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:659
ANSWERED ON:27.07.2000
SALE OF LIFE SAVING DRUGS AT HIGHER PRICES
MOHAMMED SHAHABUDDIN

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a): whether attention of the Government has been drawn towards the complaints that even after providing tax exemption or tax relaxation on life saving drugs, these medicines are being sold to the patients at old price by the chemists;
- (b) if so, the action being taken by the Government into the matter;
- (c) whether the Government had decided to print the sale price of these life saving drugs after determining the price and taxes thereon; and
- (d) if so, the details of the medicines categorized as life saving drugs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS).

(a) to (d): The National Pharmaceutical Pricing Authority fixes/revises the prices of scheduled drugs and formulations as per the provisions of the Drugs (Prices Control) Order, 1995, which does not distinguish drugs as life saving drugs or others. That Authority has not received any complaints about medicines being sold at the old price by chemists even after tax exemption or tax relaxation.